

of occasions, the Government of Pakistan has restricted even the existing contacts in this field between the people of the two countries.]

CHINESE ATTEMPT FOR ACCESS TO INDIAN OCEAN

1254. SHRI SITARAM JAIPURIA :
SHRI N. R. MUNISWAMY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China is making attempts to have access to the Indian Ocean ;

(b) whether it is also a fact that China has implicated India in conspiracy while attacking the Soviet-gun-boat policy in the seas around India ; and

(c) if so, what is the reaction of the Government of India thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India has no definite information about this.

(b) Government are aware of Chinese publicity media making the usual wild allegations to this effect.

(c) The Government of India's police which is well known, is that the Indian Ocean should remain an area of peace and co-operation. We are opposed to foreign bases which constitute a threat to stability in this area.

LOSS OF LIFE AND PROPERTY OF INDIANS IN SINGAPORE

1255. SHRI M. SRINIVASA REDDY :
SHRI Y. ADINARAYANA REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India have received any reports about the loss of life and property of Indians living in Singapore as a result of the recent racial riots there ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) As far as Government of India are aware, there has been

no loss of life and property among Indian nationals in Singapore as a result of the recent racial riots.

राजनयिक प्रतिनिधियों द्वारा भारतीय संस्कृति तथा नैतिकता इत्यादि का संवर्द्धन

1256. श्री जगदम्बी प्रसाद यादव :
क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेगे कि :

(क) क्या प्रथम, द्वितीय तथा तृतीय वर्ग के उन भारतीय राजनयिक प्रतिनिधियों के लिए, जिनके कार्यालय और परिवार विदेशों में हैं, भारतीय संस्कृति, नैतिकता, व्यवहार, रहन-सहन के तरीके, बोलचाल और पत्र-व्यवहार के विषय में कोई नियम, आदेश और आचरण-सहिता जारी की गई है ;

(ख) क्या इस बात का पता लगाने के लिए कोई जांच कराई गई है या कराए जाने का विचार है कि उन लोगों के द्वारा इन नियमों, आदेशों आदि का पालन किया जा रहा है या नहीं ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

†[PROMOTION OF INDIAN CULTURE, MORALITY ETC., BY DIPLOMATIC REPRESENTATIVES

1256. SHRI J. P. YADAV : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any rules, orders and code of conduct have been issued for Indian diplomatic representatives and trade consuls of the first, second and third categories who have their offices and families in foreign countries to promote Indian culture, morality, etiquette, way of living, speaking and correspondence ;

(b) whether any enquiry has been made or is proposed to be made to find out whether these rules, orders etc., are being followed by them ; and

(c) if not, what are the reasons therefor ?

†[] English translation.